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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA.No.1436 of 1997

Dated New Delhi, this 8th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

R. D. Garg
R/o A-6/10, Krishi Niketan
Paschim Vihar
NEW DELHI-110 063. ... Applicant

By Advocate: Applicant in person.

versus

Union of India,

1. Through its Secretary,
Ministry of Agriculture,
Krishi Bhawan,
NEW DELHI-110 001.

2. Indian Council of Agricultural
Research (ICAR),
Through its Director General,
Krishi Bhawan,
NEW DELHI-110 001.

3. Indian Agricultural Statistics
Research Institute (IASRI),
Through its Director, Pusa,
Library Avenue,
NEW DELHI-110 012. ... Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The applicant prays that he may be allowed to withdraw this application with liberty to file separate applications for the reliefs he wants to claim.

This application is, therefore, dismissed as withdrawn reserving liberty to the applicant to file separate applications for the reliefs he needs.


(K. Muthukumar)
Member (A)